

The exports of sports goods to Canada, Australia and New Zealand for the last 3 years are given below. There has been significant increase in exports especially to Australia during 1976-77.

	(in lakhs)		
	1974-75	1975-76	1976-77
1. Australia	92.92	96.21	172.86
2. Canada	20.19	19.43	23.83
3. New Zealand	15.41	12.89	17.96

Auditing the Accounts of Marine Products Export Development Authority

2432. SHRI H. L. P. SINHA : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether the Accounts of the Marine Products Export Development Authority were got audited by the temporary Chairman of the Authority by a private Accountant;

(b) whether the MPEDA Act provides for Audit of the accounts of the Authority only by the Comptroller and Auditor General of India or his officers;

(c) if so, what was the propriety in getting the accounts checked by private individuals;

(d) whether the above accounts were thereafter audited by an Audit Team of the Ministry of Commerce and their report submitted; and

(e) if so, what are the results thereof and how far the Secretary of the Authority is responsible for the irregularities in accounts and expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a), (b) and (d). Yes, Sir.

(c) and (e). The matter is under examination in the light of the comments received from the Authority.

Financial burden on Government due to proposed Goa Tourism Development Authority

2433. SHRI EDUARDO FALEIRO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what is the nature and constitution of proposed Goa Tourism Development Authority and what will be the respective financial burden involved therein for the Central Government and for the Government of Goa, Daman and Diu separately;

(b) when is the said Goa Tourism Development Authority proposed to be set up;

(c) to what extent has the hydraulic survey of beach areas in that territory been completed and when will it be finalised; and

(d) will Government take steps towards development of the touristic potential of other beaches in Goa besides Calangute and Colva such as Betul beach?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). The matter is under consideration of the Government of Goa, Daman and Diu.

(c) The hydrographic Survey of beach areas has been completed.

(d) The development of beach areas and assigning of priorities in their development will be considered on the basis of the recommendations contained in the U.N.D.P. Report on Beach Resorts Survey and subject to the availability of funds.

Free Trade Zones

2434. SHRI EDUARDO FALEIRO: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state: